

**Statement-II**

*Efforts of Government to expedite implementation of the project*

- a) The Contracts are regularly monitored at various levels such as by Supervision Consultant, Project Directors, Senior officers of NHAI, Progress reviews are also held at the level of Chairman, NHAI, Secretary, Department of Road Transport & Highways.
- b) State Governments have appointed Senior officers as nodal officers for resolving problems associated with implementation of the NHDP such as land acquisition, removal of utilities, forest/pollution / environment clearances etc. These nodal officers hold periodic meetings to review the projects and take action to resolve the problems.
- c) A Committee of Secretaries has been constituted under Cabinet Secretary to address inter-ministerial and Centre - State issues such as land acquisition, utility shifting, environment approvals, clearance of ROBs.
- d) The total project costs (TPC) estimated at the time of preparing feasibility reports, prepared in 2006-07 was revised upwards by 20% and 10% respectively, so as to bring these to the current level.
- e) The entire 40% of the Viability Gap Funding (VGF) is being made available during the construction phase itself.
- f) The projects which did not attract bidders are being restructured by reducing the scope to the extent feasible so as to bring down their cost and to improve their financial viability.
- g) The procedure of issue of Land Acquisition notifications has been simplified. Earlier all the notification under NH Act were vetted by the Ministry of Law. Recently, an amendment has been made in the Allocation of Business Rules by which these notifications are not required to be sent to the Ministry of Law. The Ministry of Law has approved the standard formats of various notifications keeping in view the similar nature of the notifications of Land Acquisition.
- h) To expedite the construction of ROBs an officer of the Railways has been posted to NHAI to coordinate with Ministry of Railways. MOU has also been signed with M/s. IRCON for construction of some of the ROBs.
- i) Action has been taken against non performing contractors and they are not allowed to bid for future projects unless they improve the performance in existing contracts.

**Number of toll tax centres on National Highway No.8**

‡538.SHRI RAJ MOHINDER SINGH MAJITHA:

SHRI SHIVANAND TIWARI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

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‡Original notice of the question was received in Hindi

(a) whether it is a fact that on the National Highway No. 8 from Delhi to Jaipur, toll tax collection centres have been set up at many places;

(b) if so, the total number of such centres alongwith the distance between Delhi and Jaipur; and

(c) the total amount being collected as toll tax on these toll tax collection centres from heavy vehicles, heavy commercial vehicles, heavy passenger vehicles and light private vehicles during the journey from Delhi to Jaipur?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) and (b) Yes, Sir. There are five numbers of toll plazas located in Delhi-Jaipur Section of NH-8. The total distance is 253.90 km.

(c) Details are given in the Statement.

**Statement**

*Details regarding toll collection at different Toll Tax Collection Centres (Plaza)*

Sl.No.	Toll Tax Collection Centres (Plaza)	Amount of Toll being charged from different Category of Vehicles with effect from 01.04.2009 (In Rupees)			
		Car/Jeep/Van	Light Commercial Vehicle	Bus /Truck	Multi Axle Vehicles (>2 Axle) [Heavy Commercial Vehicles/Earth Moving Equipment]
1	Delhi-Haryana Border	18	26	54	54
2	Khedkidola	11	22	45	45
3	Shajhanpur	79	138	275	442
4	Manoharpur	38	66	132	212
5	Daulatpura/Jaipur Bypass	32	56	111	178
TOTAL :		178	308	617	931

**Collection of Toll Tax on NHs**

†539.SHRI RAJ MOHINDER SINGH MAJITHA:

SHRI SHIVANAND TIWARI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

†Original notice of the question was received in Hindi